

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 62 & 47 of 2013

Dated : 11th December, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 62 of 2013

**PTC India Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Anr. Respondent (s)**

**Counsel for the Appellant (s): Mr. Amit Kapur
Mr. Rajiv Bhardwaj
Mr. Vishal Anand
Mr. Varun Pathak**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for GUVNL**

Appeal No. 47 of 2013

**Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
PTC India Ltd. & Anr. Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Amit Kapur
Mr. Rajiv Bhardwaj
Mr. Vishal Anand
Mr. Varun Pathak for PTC**

ORDER

We have heard the learned counsel for the parties. Written Submissions have already been filed by both the parties.

Mr. M.G. Ramachandran, the learned counsel for the Appellant is directed to file his additional Written Submissions on or before

16.12.2013 after serving copy on the other side. Thereafter, the learned counsel for the Respondent is directed to file his additional Written Submissions on or before 18.12.2013 after serving copy on the other side.

Judgment is Reserved.

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson